

NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1523/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SHAH BROTHERS ISPAT PVT LTD

NAME OF THE RESPONDENT(S)

: DIAMOND ENGINEERING CHENNAI PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.S. SUMAN COUNSEL FOR REPONDENT A.K. MYISAMY + ASSOCIATES

ANANT MERATHER

Counsel for Applicant

ORDER

Mr. Anant Merathia, counsel for applicant present. Mr.P.S. Suman, counsel for respondent also present. We have heard the submissions made by the counsel The counsel for respondent prayed for time for filing some documents in support of his defence. At request, time is extended. Put up on 05.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)